

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00064/2019**

**Friday, this the 1<sup>st</sup> day of February, 2019**

**CORAM:**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**  
**Hon'ble Mr. Ashish Kalia, Judicial Member**

1. K.Vasantha Kumari  
 W/o.Rajendran Nair  
 Sree Nilayam, Puthur P.O  
 Omassery via  
 Kozhikode- 673582
2. Chithra, D/o.Late Rajendran Nair  
 Residing at Sree Nilayam  
 Puthur P.O, Omassery via, Kozhikode -673 582
3. K.Krishna Raj, S/o.Late Rajendran Nair, residing  
 Residing at Sree Nilayam  
 Puthur P.O, Omassery via, Kozhikode -673 582 ..... **Applicants**

**(By Advocate – Mr.T.G Rajendran)**

**V e r s u s**

1. The Union of India, represented by the  
 Secretary to the Government of India,  
 Ministry of Communications, (Department of Posts)  
 New Delhi – 110 001
2. The Chief Post Master General  
 Kerala Circle, Thiruvananthapuram – 695 033
3. The Director of Postal Services, Office of the Post Master General  
 Northern Region, Kozhikode – 673 011
4. The Senior Superintendent of Post Offices  
 Calicut Postal Division, Kozhikode 673 003
5. Sri.P.Ramakrishnan, Senior Superintendent of  
 Post Offices, Calicut Postal Division  
 Kozhikode – 673 003 ..... **Respondents**

**(By Advocate – Mr.N.Anilkumar,SCGSC)**

This application having been heard on 1.2.2019 the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

The appropriate 'modus' for seeking reliefs as prayed for in this Original Application, if circumstances so warrant, is to file an M.A. The Original Application is dismissed. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**SV**

### **List of Annexures**

Annexure A1 - The true copy of the memorandum bearing No.B3/418 dated 26.12.2003, issued by the 4<sup>th</sup> respondent

Annexure A2 - The true copy of the judgment in Criminal Appeal No.80/2001 dated 26.4.2004 rendered by the Hon'ble Sessions Court, Kozhikode

Annexure A3 - The true copy of the order dated 23.6.2010 in O.A No.33/2009 rendered by this Tribunal

Annexure A4 - True copy of the order in R.A No.34/2010 in O.A No.33/2009 dated 6.10.2010 by this Tribunal

Annexure A5 - True copy of the interim order dated 19.1.2011 in C.P(C) No.13/2011 in O.A No.33/2009 by this Tribunal

Annexure A6 - The true copy of order bearing No.STA/30-Misc/3/09 dated 15.12.2010, issued by the 3<sup>rd</sup> respondent

Annexure A7 - The true copy of the memo bearing no.B3/418 dated 17.1.2011 issued by the 4<sup>th</sup>/5<sup>th</sup> respondent

Annexure A8 - True copy of representation dated 8.3.2011 addressed to the 4<sup>th</sup> respondent

Annexure A9 - True copy of the representation submitted by the deceased husband of the 1<sup>st</sup> applicant to the 4<sup>th</sup> respondent dated 1.4.2011

Annexure A10 - True copy of the order in O.A No.423/2011 dated 19.1.2012 of this Tribunal

Annexure A11 - True copy of the judgment in OP(CAT) No.1285/2012 dated 8.3.2016 of the Hon'ble High Court of Kerala

Annexure A12 - True copy of the letter dated 12.1.2018 sent by the 1<sup>st</sup> applicant.